

terms and conditions of loans from banks/financial institutions.

Balance of trade

1030. SHRI JAGJIT SINGH ANAND:

SHRI LAKSHMANA MAHA-PATRO:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that India's balance of trade position has lately improved considerably; and

(b) if so, what further steps Government propose to take to wipe off the adverse balance of trade completely?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) On the basis of latest available data, there was a surplus of Rs. 88.5 crores in our balance of trade in the first quarter (April—June) of 1976-77.

(b) Export Promotion and import substitution are the two main measures through which it is proposed to wipe off the adverse balance of trade. Among the measures recently taken in the area of export promotion, mention may be made of abolition of export duty on jute manufactures, strengthening of the production base of export oriented industries, identification of items and areas with export potential, simplification of procedures, payment of cash compensatory support and drawback of customs and excise duties, waiving of customs duty in the case of advance licences, liberalisation of import policy, grant of credit for longer period at concessional terms, liberalisation of Export Control Regulations, assistance in transport, etc. Further measures will be taken as the circumstances warrant.

PAPERS LAID ON THE TABLE

Indian Telegraph (Seventh Amendment) Rules, 196

संचार मंत्री (डा० शंकर दयाल शर्मा): श्रीमन् मैं आपकी अनुमति से भारतीय तार अधिनियम, 1885 की धारा की उपधारा (5) के अधीन भारतीय तार (सातवां संशोधन) नियम, 1976 को प्रकाशित करने वाली संचार मंत्रालय की अधिसूचना सा० का० नि० सं० 933, दिनांक 8 जून, 1976 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. LT-11287/76].

I. The Cotton Control (Amendment) Order, 1976

II. The Cotton Control (Second Amendment) Order, 1976

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce:—

(i) Notification S.O. No. 1935, dated the 12th June, 1976, publishing the Cotton Control (Amendment) Order, 1976.

(ii) Notification S.O. No. 517(E), dated the 31st July, 1976, publishing the Cotton Control (Second amendment) Order, 1976.

[Placed in Library. See No. LT-11245/76 for (i) and (ii)].

Report (1975) on the working of the Public Sector Banks

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Consolidated Report on the working of the